

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 29-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>STEPS</u>				
1	SPL CASE MCOC	100008/2006	The State of Maharashtra Vs Suresh Shamrao Shinde 9	SPP Mr. P.D. Gharat Anand Gita
2	SPL CASE MCOC	100007/2007	State of Maharashtra Vs Vinod Asrani	Adv. Yogesh Dandekar, Adv. Joshi, Adv. Laxmeshwar
<u>HEARING</u>				
3	MISC APPLN SC	1000935/2020	STATE GOVERNMENT-JJ Marg Police stn Vs Mohammed Ali Jan Mohamed Shaikh	JJ Marg Police stn
<u>STEPS</u>				
4	SPL CASE MCOC	100003/2014	The State Tilak Nagar Police Station Vs Pradeep Madgaonkar @ Bandya Mama	
<u>B.A. IN S.C.NO</u>				
5	SESSIONS CASE	100187/2011	The State DCB CID Unit-I Vs Mohd. Alijaan Mohd. Shaikh and one other	PP, Mr. P.D. Gharat Adv. Nitin Sejpal, Adv. Prakash Shetty and Adv. Tushar Khandare
6	SESSIONS CASE	100188/2011	The State DCB CID UNIT IV Vs Mohd. Alijaan Mohd. Shaikh @ Sameer and one other	PP, Mr. P.D. Gharat Mr. Sejpal, Mr. Sonkawade, Mr. P. Shetty

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S.No.	Case Type	Case No.	Title	Name of Advocate
7	SESSIONS CASE	100788/2011	The State - DCB CID Vs Umedh@Ur Rehman Isharat Hussain Shaikh	PP, Mr. P.D. Gharat Mr. Sejpal, Mr. P. Shetty, Mr. Tushar Khandare
8	SESSIONS CASE	100789/2011	The State - DCB CID Mumbai Vs Umed Ur Rehman Ishrat Hussain Shaikh and atr.	PP, Mr. P.D. Gharat Adv Nitin Sejpal, Adv Prakash Shetty, Adv Tushar Khandare
9	SESSIONS CASE	100787/2019	CBI SC -II New Delhi (FIR No. RC.03(S)/2016) Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Sir	APP
10	SESSIONS CASE	1/2020	The State of Maharashtra - DCB CID Vs Mohammad Ali Jann Mohd. Shaikh @ Sameer and others 03	APP
